

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:507  
ANSWERED ON:07.07.2009  
MODIFICATION IN PPP MODE  
Botcha Lakshmi Smt. Jhansi

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government is contemplating modification in the PPP (Public Private Partnership) model for road development;
- (b) if so, the details thereof alongwith the changes involved;
- (c) whether the Government proposes to hike petrol/fuel cess by Re. 1/- for funding of projects of States and national highways;
- (d) if so, the details thereof and the funds likely to be collected therefrom alongwith the manner in which such funds would be distributed between States and the Union Government; and
- (e) if not, other measures being taken for development of roads in economically poor States of the country including Orissa?

**Answer**

MINISTER OF STATE FOR ROAD TRANSPORT AND HIGHWAYS(SHRI R.P.N. SINGH)

- (a) No, Sir.
- (b) Does not arise.
- (c) & (d) The Government utilizes various available resources including cess for development of national highways in accordance with the requirement from time to time.
- (e) Government has approved a comprehensive policy on alternative modes of delivery of national highways to undertake projects under NHDP Phase III and onwards in various States including Orissa on Public Private Partnership (PPP) basis in Build, Operate and Transfer (BOT) Toll mode; failing which on BOT(Annuity Payment) mode; and failing which on "Engineering, Procurement and Contract (EPC)" mode.